

**Schemes and facilities for flood and drought
affected farmers**

†15. PROF. M.M. AGARWAL: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of various schemes and facilities being provided to the farmers who are affected due to floods and droughts;

(b) the district-wise/State-wise amount provided by Government during the last three years till date to protect the farmers from these serious crises; and

(c) whether Government have provided any special economic package in this regard during 2005-06?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) to (c) For floods, droughts and other natural calamities, following are the main facilities as laid down by the Award of Twelfth Finance Commission;

- (i) Assistance from Calamity Relief Fund (CRF) to meet expenditure on ordinary calamities on a regular basis.
- (ii) Assistance from the National Calamity Contingency Fund (NCCF), administered by the Ministry of Home Affairs, to meet the requirements in severe calamities as a special case.

Farmers are the main beneficiaries of such assistance. Information relating to assistance given from the NCCF for floods and droughts during last three years are indicated at statement (See below). No district-wise allocations are made for the purpose.

- (iii) Standard guidelines have been issued by the Reserve Bank of India/NABARD to the banks for providing relief to the farmers in areas affected by natural calamities. These include conversion/rescheduling of loans, grant of fresh crop loans, conversion of principal as well as interest due on existing loans into term loans, not to compound interest on loans converted/rescheduled and not to charge penal interest on current dues.

† Original notice of the question was received in Hindi.

- (iv) Farmers suffering crop damage due to natural calamities including floods are also entitled to relief under the National Agricultural Insurance Scheme (NAIS).

State-wise details of claims paid for Kharif 2004 are indicated at Statement II (See below). No district-wise allocation is made in this case also.

Keeping in view the above standard arrangements, no special package has been considered necessary. (See below)

Statement-I

Assistance from National Calamity Contingency Fund (NCCF) for Drought

(Rs. in crores)

Sl.No.	State	Drought of 2002-03	Drought of 2003-04	Drought of 2004-05
1.	Andhra Pradesh	123.51	50.58	40.01
2.	Bihar	—	—	162.15
3.	Chhattisgarh	127.51	—	52.74
4.	Himachal Pradesh	14.35	—	—
5.	Karnataka	207.65	298.16	49.14
6.	Kerala	—	106.00	—
7.	Madhya Pradesh	171.66	—	1.70
8.	Maharashtra	20.00	250.69	103.07*
9.	Orissa	5.29	—	—
10.	Rajasthan	889.61	—	216.79
11.	Tamil Nadu	332.09	173.35	117.27
12.	Uttar Pradesh	310.06	—	192.10

*for Drought/Hailstorm.

Assistance from NCCF for Floods

(Rs. in crores)

Sl.No.	State	2002-03	2003-04	2004-05
1.	Arunachal Pradesh	12.78	26.79	9.09
2.	Assam	—	—	211.55
3.	Bihar	—	—	236.77
4.	Gujarat	—	20.08	55.00
5.	Karnataka	—	7.54	—
6.	Madhya Pradesh	—	12.84	—
7.	Manipur	7.07	—	—
8.	Meghalaya	—	—	6.16
9.	Mizoram	—	—	10.68
10.	Nagaland	—	—	1.81
11.	Orissa	—	104.43	—
12.	Sikkim	—	—	9.90
13.	Tamil Nadu	—	—	48.67
14.	Tripura*	—	—	0.05
15.	Uttar Pradesh	—	40.89	—

*for Floods/Drought in Tripura

Statement-II

Details of assistance provided under National Agricultural Insurance Scheme (NAIS) for Kharif 2004

(Rs. in lakhs)

Sl.No.	State	Claims Paid
1.	Andhra Pradesh	8583.95
2.	Assam	—
3.	Bihar	21184.71
4.	Chhattisgarh	—

[17 February, 2006]

RAJYA SABHA

Sl.No.	State	Claims Paid
5.	Goa	—
6.	Gujarat	1301.78
7.	Haryana	118.20
8.	Himachal Pradesh	2.55
9.	Jammu & Kashmir	—
10.	Jharkhand	1006.38
11.	Karnataka	—
12.	Kerala	18.51
13.	Madhya Pradesh	5738.34
14.	Maharashtra	12607.52
15.	Meghalaya	—
16.	Orissa	1468.85
17.	Rajasthan	13304.17
18.	Sikkim	—
19.	Tamil Nadu	89.16
20.	Tripura	1.27
21.	Uttar Pradesh	1680.72
22.	Uttaranchal	1.87
23.	West Bengal	82.71
24.	A & N Islands	—
25.	Pondicherry	3.60
TOTAL:		67194.29

KVKs in Andhra Pradesh

16. SHRIMATI N.P. DURGA: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of Krishi Vigyan Kendras in Andhra Pradesh;

(b) the details of the achievements made, so far, for establishing